

OPEN COURT

**CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH,
ALLAHABAD**

ORIGINAL APPLICATION NO. 1499 OF 2004

ALLAHABAD THIS THE 28th DAY OF NOVEMBER, 2007

HON'BLE MR. SHAILENDRA PANDEY, MEMBER-A

Kanhaiya Lal Sharma, S/o late Sri Mishri Lal Sharma,
R/o House no. 270, Tilak Nagar, Allahapur, District
Allahabad.

.....Applicant

(By Advocate Shri V.S. Pandey)

V E R S U S

1. Union of India through its Secretary (Defence), Central Government, New Delhi.
2. Commandant, 508, Thal Sena Base Workshop, 508 Army Base Workshop, Allahabad Fort, District Allahabad.
3. Establishment Officer for Commandant & MD 508, Thal Sena Base Workshop, 508 Army Base Workshop, Allahabad Fort, Allahabad.

.....Respondents

(By Advocate: Sri S. Singh)

O R D E R

The applicant's counsel has stated that the applicant had submitted a request for compassionate appointment twice; first in the year 1994 and another in the year 1996, but he had been informed by the respondents that his case for compassionate appointment was rejected in view of the limited number of vacancies within the 5% quota. He may make another request to the department to keep the

applicant's name on record for appropriation action
as and when ^o vacancy arises.

2. With this, the O.A. stands disposed of, with no order as to costs.


MEMBER-A

GIRISH/-